

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA 50/2024 IA 2302/2024 In C.P. (IB)/530(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **UNION BANK OF INDIA V/s ROLTA**
INDIA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 50/2024 IA 2302/2024 –

1. Adv. Manoj Harit appeared for the Applicant.
2. Miss Aakanksha Nehra, Miss Gunjan Nayyar, Advocates for the Resolution Professional.
3. Learned Counsel for the Applicant in both IAs' seeks further time to place on record written notes of arguments. Time granted.
4. List these IAs' on **16.07.2024** to place on record written notes of arguments.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)